

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 341(ND) 2017  
(Appeal No. 108/2017)

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017**

**NAME OF THE COMPANY: M/s Max Buildcon Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
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**Present:** Ms. Lakshmi Gurung, Standing Counsel, I.T. Dept.


**ORDER**

None is present on behalf of the Petitioner.

None is present on behalf of the ROC.

Ld. Standing Counsel for the Income Tax Department submits that PAN details have not been supplied. In view of the same, she is not able to ascertain the objections.

To come up on 18<sup>th</sup> January, 2018.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**